Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FUTURE LIFESTYLE FASHIONS LIMITED Date of Commencement of Liquidation: 09-07-2026; List of Stakeholders as on Date: 30-10-2026; Name of IP: Mr. Sanjay Gupta; Process Number: 1; Last 5 digitof registration number: 10354

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		292966914		292966914				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	22494774843	12	21563900656		930874187		Annexure 3
4	Unsecured financial creditors	7	15534501017	5	14122227762		1412273255		Annexure 4
5	Operational creditors (Workmen)	6681	384012184	6548	348078916		35933268		Annexure 5
6	Operational creditors (Employees)	2767	361241463	2089	304480418		56761044		Annexure 6
7	Operational creditors (Government Dues)	19	3345379459	11	1063172461	1949210195	332996803		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	523	23507229725	519	17761252527	371001270	5374975928		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	20000000	1	20000000				Annexure 9
Total		10010	65940105605	9185	55476079654	2320211465	8143814485		